

Government of India
Ministry of Women and Child Development

RAJYA SABHA
UNSTARRED QUESTION NO. 1266
TO BE ANSWERED ON 29.07.2021

IMPLEMENTATION OF GENDER BUDGETING

1266. SHRI BHASKAR RAO NEKKANTI

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is considering on ensuring that all States and Union Territories of India include and implement Gender Budgeting;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government would be taking steps to ensure efficient implementation of Gender Budgeting in States and Union Territories that have already adopted the system;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor;

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e) Yes, Sir. The Ministry of Women and Child Development has made consistent efforts to support the institutionalization of Gender Budgeting (GB) at the State/UT level. So far, 27 States/UTs have adopted Gender Budgeting and have taken various steps to address gender gaps and advance gender equality. These steps inter-alia include identification of a nodal Department for Gender Budgeting, constitution of Gender Budgeting Cells, formulation of State Women/Girls Policy, creation of Gender Data Bank and adding Gender Budget Statement in the State Budget.

The Ministry has developed a handbook for Gender Budgeting to further strengthen the process of institutionalizing gender mechanisms across sectors and across all levels of governance. The Ministry also provides financial support to Government training institutions for capacity building of Government officials to enhance Gender Budgeting at the State/UT level. Additionally, 21 States/UTs have established designated State Nodal Centres for sustained capacity building efforts on Gender Budgeting.
